

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3230  
ANSWERED ON:04.02.2004  
GUIDELINES FOR PRIVATE HOSPITALS  
NARESH KUMAR PUGLIA

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Directorate General of Health Services proposes to review the guidelines for registration of private hospitals in respect of treatment of CGHS beneficiaries in these hospitals;
- (b) if so, the details thereof;
- (c) the names of such hospitals registered with the CGHS where the beneficiaries are treated and their bills are reimbursed by the Government; and
- (d) the amount paid to each of these hospitals during the last three years?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. VALLABHBHAI KATHIRIA)

- (a) to (d) Information is being collected and would be laid on the table of the sabha.